

ANNEXURE-7

< On the letter head of the institution >

The Regional Director for Maharashtra and Goa,
Reserve Bank of India,
Deposit Accounts Department,
Shaheed Bhagat Singh Marg
Mumbai.

Dated: dd/mm/yyyy

Dear Sir,

**Standing Instruction for the Funding/Zeroing of the
RTGS Settlement Account**

1. In modification of the standing instruction placed by us with you on dd/mm/yyyy, we request that the Settlement Account opened by us with you for participation in the RTGS System be funded at RTGS Start of Day from the current account number ... with a sum of Rs..... only.
2. The other terms and conditions remain the same.

**Signature of authorized signatory(ies) for
the current account with company seal**